GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1697 ANSWERED ON:22.08.2012 ILLEGAL POPPY CULTIVATION Roy Shri Nripendra Nath

Will the Minister of FINANCE be pleased to state:

- (a) the location-wise details of instances of illegal poppy cultivation occurring which came to the notice of the Union Government in the State of Arunachal Pradesh along with its impact thereof; and
- (b) the reaction of the Government thereto and the measures the Government has taken or is likely to take thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) The details of destruction of illicit poppy crop in the State of Arunachal Pradesh during the last three years are as under:

Year Districts affected Destruction done (In acres)

2010 Lohit, Tirap, Anjaw, Upper 1237.50 Siang and Changiang

2011 Lohit, Tirap, Anjaw, Upper 900.23 Siang and Changiang

2012(Till Tirap, Upper Siang and Changiang 446.00 17.08.2012)

(b) The Central Government has taken a number of steps to check illicit poppy cultivation, including use of satellite imageries and ground verification to detect and eradicate illicit poppy cultivation. Further, financial assistance is being provided by the Narcotics Control Bureau to eligible states for destruction of illicit poppy cultivation